

**Permission to Kerala to Procure Levy
Free Rice from Surplus States**

1361. SHRI P. K. KODIYAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the reduced allocation of rice from the Central pool to Kerala and the State's inability to purchase adequate quantity of levy free rice from surplus States due to lack of timely permission from the Centre have created a difficult food situation in the State;

(b) whether Kerala Government's request for substantial increase in the allocation of rice to the State and timely permission for purchase of levy free rice from surplus States has since been considered by the Centre; and

(c) if so, what action has been taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (c) The allocations of rice from the Central Pool to the various States, including Kerala, and made on a month to month basis taking into account the overall availability of stocks in the Central Pool, relative needs of the various States, market availability and other related factors. The present monthly allocation of rice to Kerala is 1,10,000 tonnes as against 95,000 tonnes during the corresponding period last year.

Recently, the State Government requested for permission to purchase 1,50,000 tonnes of rice from surplus States. Inter-State transactions by State Governments are not permitted normally in view of the fact that such open market purchases by State Governments would affect market availability and prices and also procurement for the Central Pool.

**Target Fixed for providing Drinking
Water Facilities to Problem Villages**

1362. SHRI MADHAVRAO SCINDIA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of villages (State-wise) which had no safe drinking water facility in the beginning of the Sixth Five Year Plan;

(b) the number of villages (State-wise) which have since been provided with such facilities under the Plan; and

(c) the extent to which the annual target fixed in this behalf has been achieved, year to year so far, and extent to which the funds allocated for the purpose were spent or over spent, State-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF) : (a) and (b) The number of problem villages identified as on 1.4.1980 and the number of problem villages covered upto 31st December, 1983 and the number of problem villages remaining to be covered are given in Statement I.

(c) No annual targets were fixed during 1980-81 and 1981-82. The number of problem villages during 1980-81 and 1981-82 State-wise is given in Annexure II. The target fixed during 1982-83 and 1983-84 and the number of problem villages covered during 1982-83 and 1983-84 (upto 31st December 1983) are also given in Statement II.

The funds released to the States/Union Territories under the Centrally sponsored Accelerated Rural Water Supply Programme during 1980-81, 1981-82 and 1982-83 and the funds utilised are given in Statement III.

STATEMENT I

S. No.	State/U.T.	Problems villages as on 1.4.80	Problem villages covered upto December '83	Balance villages remaining to be covered
1	2	3	4	5
1.	Andhra Pradesh	8260	5900	2306
2.	Assam	15743	5461	10282
3.	Bihar	15194	10095	5099
4.	Gujarat	5318	2443	2875

1	2	3	4	5
5.	Haryana	3440	1169	2271
6.	Himachal Pradesh	7815	4117	3698
7.	Jammu & Kashmir	4698	1138	3560
8.	Karnataka*	15456	13748	1708
9.	Kerala	1158	3398	760
10.	Madhya Pradesh*	24944	22191	2753
11.	Maharashtra*	12935	8554	4381
12.	Manipur	1212	527	685
13.	Meghalaya	2927	361	2566
14.	Nagaland	649	294	355
15.	Orissa	23616	13283	10333
16.	Punjab	1767	311	1456
17.	Rajasthan	19803	12249	7554
18.	Sikkim	296	158	138
19.	Tamil Nadu	6649	5364	1285
20.	Tripura*	2800	1714	1086
21.	Uttar Pradesh	28805	13607	14898
22.	West Bengal*	25243	7582	17661
23.	A & N Islands	173	92	81
24.	Arunachal Pradesh	1740	930	810
25.	Chandigarh	—	—	—
26.	Delhi	99	89	10
27.	Dadra & Nagar Haveli	—	—	—
28.	Goa, Daman & Diu	66	44	22
29.	Lakshdweep	—	—	—
30.	Mizoram	214	57	157
31.	Pondicherry	118	88	30
Total		2,30,784	1,31,964	98,820

* Figures for these States include partially covered villages and figures for the quarter ending December, 1983 are provisional.

STATEMENT II

Sl. No.	Name of State Union Territory	No. of problem villages covered during		No. of problem villages 1982-83 1983-84			Coved (up to 31-12-83)
		1980-81	1981 82	Target	Covered	Target	
1.	Andhra Pradesh	487	2032@	3061	=2641@	1478	740
2.	Assam	963	1148	1728	2380	1622	1622
3.	Bihar	2660	2700	3084	3015@	2760	1270
4.	Gujarat	525	581@	800	712	1000	625
5.	Haryana	240	295	285	350	355	284
6.	Himachal Pradesh	1166	1180	1240	1020	800	751
7.	Jammu & Kashmir	321	304	407	402	460	111
8.	Karnataka	2663	2906@	6000	5500@	7728*	3279**
9.	Kerala	78@	83@	108	113@	200	124
10.	Madhya Pradesh	7195@	5562@	6647	5206@	6000£	4228£££
11.	Maharashtra	2674@	2932	2763	2313@	3563	635
12.	Manipur	34	210	199	203@	145	80
13.	Meghalaya	52	95	205	168	415	46
14.	Nagaland	72	82	75	75	80	65
15.	Orissa	1630	2447	2280	4718@	5060	4488
16.	Punjab	80	50	77	77	125	104
17.	Rajasthan	2402	3854	3400	3800@	3200	2193
18.	Sikkim	21@	30@	85@	51@	88	56
19.	Tamil Nadu	710	749	1060	2951@	1400	954
20.	Tripura	579@	193	662	577	633	365@ @ @
21.	Uttar Pradesh	912	870	3675	5619@	8000	6206
22.	West Bengal	874@ @	1148@ @	4025	4144££	2400	1416
23.	Andaman & Nicobar Islands	18	7@	36	36@	63	31
24.	Arunachal Pradesh	172	291	350	327	430	140
25.	Chandigarh	—	—	—	—	—	—
26.	Delhi	35	27	27	15	Nil	12
27.	Dadra & Nagar Haveli	—	—	—	—	—	—
28.	Goa, Daman & Diu	7	9	22	22	14	6
29.	Lakshdweep	—	—	—	—	—	—
30.	Mizoram	Nil	13	29	30	39	14
31.	Pondicherry	8	39	38	31	30	10
Total		25978	29837	42342	45844	48846	30305

@ Include partially covered villages.

@@ Does not include coverage under Zilla Parishads Programme of spot sources under M. N. T.

£ Include 1578 'difficult' villages,

££ Supporting details of coverage under Zilla Parishads programme of spot sources under the M. N. P. are awaited.

£££ Includes 1976 difficult villages from the targets of 2578.

* Include 2741 partially covered problem villages of previous years.

** Include 620 villages from 2741 of previously covered (partial villages).

@@@ Does not include coverage by piped water supply achieved during September-December, 1983.

STATEMENT III

Sl. No.	State/U. T.	Funds available and utilised during the year					
		1980-81		1981-82		1982-83	
		Funds Available	Funds Utilised	Funds Available	Funds Utilised	Funds Utilised	
1.	Andhra Pradesh	495.00	531.75	370.75	350.00	494.25	483
2.	Assam	460.00	469.12	400.75	392.99	589.26	443
3.	Bihar	965.00	965.05	862.50	362.50	863.75	863
4.	Gujarat	354.00	369.59	396.25	61.44	281.00	438
5.	Haryana	355.00	355.00	335.00	307.70	300.30	288
6.	Himachal Pradesh	561.77	583.14	364.50	609.90	273.73	292
7.	Jammu & Kashmir	313.00	302.35	435.40	428.34	1062.56	1064
8.	Karnataka	253.00	228.07	510.43	471.86	980.07	778
9.	Kerala	393.00	323.38	595.87	583.82	653.05	695
10.	Madhya Pradesh	690.00	721.56	1033.75	1119.42	1397.50	1362
11.	Maharashtra	659.00	786.47	552.00	1888.59	716.50	1989
12.	Manipur	105.00	110.59	146.00	138.52	161.48	172
13.	Meghalaya	149.00	121.80	269.20	176.01	293.67	221
14.	Nagaland	150.00	153.70	178.50	122.18	205.50	207
15.	Orissa	307.00	306.30	593.70	418.22	941.98	942
16.	Punjab	128.95	46.12	171.00	170.61	183.39	85
17.	Rajasthan	616.00	490.69	1629.50	1417.50	2441.55	2471
18.	Sikkim	45.49	31.48	83.75	39.68	106.50	98
19.	Tamil Nadu	500.00	387.21	676.50	563.71	963.29	850
20.	Tripura	116.00	143.94	85.50	89.18	81.50	89
21.	Uttar Pradesh	1001.00	384.63	1634.50	572.49	3003.00	2247
22.	West Bengal	961.45	738.75	794.00	740.09	941.41	988
23.	A & N Islands	6.00	11.99	19.50	2.64	23.50	4
24.	Arunachal Pradesh	84.62	19.68	99.94	40.71	89.23	57
25.	Chandigarh	—	—	—	—	—	—
26.	Delhi	13.50	337.33	9.50	33.81	Nil	—
27.	Dadra & Nagar Haveli	—	—	—	—	—	—
28.	Goa, Daman & Diu	11.50	5.75	20.00	14.44	26.50	24
29.	Lakshdweep	—	—	—	—	—	—
30.	Mizoram	45.83	5.31	0.52	9.84	33.68	15
31.	Pondicherry	11.00	10.96	12.04	11.98	14.56	12
TOTAL		9751.11	8641.71	12320.85	12038.17	17122.71	17192

Amount : Rs. lakhs